

**National Company Law Tribunal**

**Allahabad Bench**

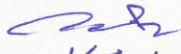
CP NO.44/2016

CA NO 25/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: Shyam Flour Mills Private Limited

SECTION OF THE COMPANIES ACT: u/s 391 & 394 of companies act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M. K. Bagchi	OL ALI	OL ALI & RD	 16/2/17
2.				

Order dated 16.02.2017

CP No.44/2016 CA No. 25/2016 Shyam Flour Mills Private  
Limited

The present case is received from the Hon'ble High Court of Allahabad as transferred under Section 434 (1) of the Companies Act, 2013. The Learned Official Liquidator represents the Central Government and informs that affidavit of Regional Director is yet to be filed. Hence, make request for time. The time is granted. Meanwhile, the Registry of this Tribunal is directed to issue a fresh notice to all the concerned parties. The matter be listed on 16.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.02.2017